



2026:DHC:4209-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ W.P.(C) 6459/2024, CM APPL. 31540/2026, CM APPL.
31541/2026
LOKESH SINGHPetitioner

Through:

versus

UNION OF INDIARespondent
Through: Mr. Tanveer Ahmed
Ansari, SPC.

CORAM:
HON'BLE MR. JUSTICE C. HARI SHANKAR
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

11.05.2026

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C. HARI SHANKAR, J.

REVIEW PET. 215/2026

1. This review petition has been filed after dismissal of the SLP by the Supreme Court against the judgement dated 16 October 2025, of which review is sought.

2. The matter has been called out twice. There is no appearance on behalf of the petitioner on either call.



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3. The review petition is dismissed for default and non-prosecution.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

MAY 11, 2026/At